

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2422  
ANSWERED ON:08.12.2011  
CONSUMPTION OF FERTILIZERS  
Biswal Shri Hemanand ;Ram Shri Purnmasi

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) the consumption of fertilizers in various States of the country during each of the last three years and the current year, State-wise;
- (b) whether the consumption of fertilizers has increased by 46 percent from 2003-04 to 2008-09;
- (c) if so, the reasons therefor;
- (d) whether the subsidized fertilizers are used for non-agricultural purposes;
- (e) if so, the measures taken to check misuse of subsidized fertilizers; and
- (f) the steps taken by the Government to increase the consumption of fertilizers?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): The State-wise consumption (sales) of major fertilizers like Urea, DAP, MOP & Complex fertilizers during the last three years and the current year i.e. 2008-09, 2009-10, 2010-11 and 2011-12 (April'11 to November'11) is at Annexed-'A'.

(b) to (c): Demand and Sales of fertilizers in 2008-09 was at record levels. The consumption (sales) of fertilizers depend on Good monsoons combined with increased irrigation facilities, increased area under cultivation, better awareness about usage of fertilizers amongst farmers and better purchasing power in the rural areas contributing to a sharp increase in consumption of fertilizers from 2004-05 onwards.

(d) to (f): No, Madam. Under clause 25 of the Fertilizer Control Order (FCO), 1985, it is mandatory to sell or use fertilizer for the purpose of fertilization of soil or increase of productivity of crops only. Any person violating this mandatory provision of FCO is held liable under the provisions of FCO and Essential Commodities Act. The State Governments as enforcement agencies are adequately empowered to take appropriate action against the offenders who indulge in any kind of malpractices.